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cities/Small and medium towns and spend more resources for this activity; and

(c) the details of grant given/proposed to be given to Cuttack City?

THE MINISTER OF URBAN DEVEL-OPMENT (SHRI MURASOLI MARAN): (a) 11 towns have been covered so far in Orissa State under the Integrated Development of Small & Medium Towns during the 6th and 7th Five Year Plans. Towns covered in 6th Plan are: Puri, Sambalpur, Balasore, Rourkela, Jaypore and Dhenkanal. The towns covered in 7th Plan are: Keonjhar, Baripada, Bolangir, Paradeep and Koraput.

- (b) The review and expansion of the scheme of Integrated Development of Small & Medium Towns will have to be considered as part of the Eighth Plan exercise.
- (c) Cuttack was not assisted under the Integrated Development of Small & Medium Towns during the 6th and 7th Five Year Plan. As on date there is no proposal pending with the Govt. of India for inclusion of this town under the Scheme.

[Translation]

Licences to Rural Co-operatives for Establishment of Food Processing Industries

- *57. SHRI HARISH RAWAT: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:
- (a) whether there is any proposal for issuing licences to rural cooperatives on top priority basis for the establishment of agrobased food processing industries; and
- (b) if so, the details thereof including the licences issued, if any, to such organisations so far?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) and (b). Certain items of food processing industries, namely canned fruit and vegetable products, protein and processed foods, vegetable based weaning foods, marine products and cattlefeed have been delicensed subject to certain canditions. Among items which are licensable, preference is given to cooperatives while licensing units for the manufacture of milkfoods and malted foods.

2. During the years 1987 to 1989 (upto October), 16 Letters of Intent and 11 Industrial Licences were issued for setting up of food processing industries in the cooperative sector.

[English]

Review of National water Policy

- *58. SHRI ARVIND NETAM: Will the Minister of WATER RESOURCES be pleased to state:
- (a) whether Government are contemplating to review the existing National Water Policy;
 - (b) if so, the salient points thereof;
- (c) whether Government propose to make some structural changes in the constitution/composition of Central Water Commission; and
 - (d) if so, the details in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF WATERRESOURCES (SHRI MANUBHAI KOTADIA): (a) No, Sir.

- (b) Does not arise.
- (c) There is no such proposal.